

**Refnce :-** E-mail received from the Hon'ble High Court, dated 22<sup>nd</sup> April, 2019, for granting concessional off to the Principal District & Sessions Judge, Sindhudurg-Oros.

### **OFFICE ORDER**

The undersigned will be proceeding on concessional off (Summer vacation) for two week from 20/05/2019 to 02/06/2019 with permission to leave headquarters from 17/05/2019 A.O.H. to 03/06/2019 B.O.H..

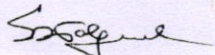
Hence, during the absence of the undersigned at headquarters, the charge of the Court of the undersigned i.e. Principal District and Sessions Judge, Sindhudurg from 17/05/2019 A.O.H. to 20/05/2019 B.O.H., shall remain with Smt. V. A. Patravale, Chief Judicial Magistrate & Civil Judge (S.D.), Sindhudurg and from 20/05/2019 O.H. to 03/06/2019 B.O.H. shall remain with Shri. P. R. Kadam, District Judge-1 & Additional Sessions Judge, Sindhudurg.

Smt. V. A. Patravale, Chief Judicial Magistrate & Civil Judge (S. D.), Sindhudurg is hereby empowered under Section 36 of the Civil Courts Act (Act XIV of 1869) and to performs the duties enumerated therein and under Section 10 (3) of the Code of Cr.P.C., 1973 (Act 2 of 1974) to dispose off urgent applications that may be made to the Court of Principal District and Sessions Judge, Sindhudurg during the period stated above.

Inform concerned accordingly.

District Court, Sindhudurg.  
Date :- 25/04/2019.

!  
!  
!

  
(S. D. Jagmalani)  
Principal District & Sessions Judge,  
Sindhudurg.

\*\*\*\*\*

Out.No.Admn./ 1190 / 2019.  
District Court, Sindhudurg.  
Date :- 25/04/2019.

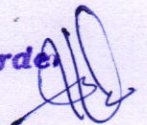
30

Copy forwarded for information and necessary action to -

- 01) The District Judge-1 & Addl. Sessions Judge, Sindhudurg.
- 02) The Chief Judicial Magistrate & Civil Judge (S. D.), Sindhudurg.
- 03) The Secretary, District Legal Services Authority, Sindhudurg.
- 04) The Court Manager, District Court, Sindhudurg.
- 05) The District Government Pleader, Sindhudurg.

Copy to Supdt. (Judl.), Asstt.Suptd. (C. & F.) / (Judl.) / (Record), D.S.A.,  
District Court, Sindhudurg.

Copy on notice board of District Court, Sindhudurg.

By Order 

Registrar  
District and Sessions Court  
Sindhudurg.